

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3306
ANSWERED ON:18.03.2013
SPORTS FACILITIES IN KERALA
Rajesh Shri M. B.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received any proposal from States including Kerala regarding development and promotion of sports and construction of Stadia in their States;
- (b) if so, the details thereof and the present status of the pending proposals;
- (c) the time by which the said proposals are likely to be approved; and
- (d) the amount allocated/sanctioned and expenditure incurred for the purpose during the last two years?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a) & (b) No, Madam. There is no proposals pending under PYKKA & USIS.
- (c) Does not arise.
- (d) Sanction is accorded under Urban Sports Infrastructure Scheme (USIS) for (i) synthetic playing surface (for hockey, football and athletics); and (ii) Multipurpose indoor hall. The scheme was launched in the year 2010-11. A statement showing the details of expenditure incurred under this scheme during the period from 2010-11 to 2012-13 (as on 01st March, 2013) is enclosed as Annexure-I.